guarding of funnel area during operational hours; (v) Reinforcement of all access control points; (vi) QRTs/ Striking Reserve at airports strengthened; (vii) Secondary Security Checks at ladder point of aircrafts being carried out and; (viii) A thorough and complete screening of both the hold baggage and hand baggage are being carried out.

Nominal Security at small airports

- 292. SHRIMATI SYEDA ANWARA TAIMUR:
 - SHRI VIJAY JAWAHARLAL DARDA:
- Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that there is nominal security at smaller airports from where flights are also undertaken towards the metropolitan airports;

(b) if so, whether this lackadaisical approach could endanger flights being commandeered by subversives and insurgent elements like suicide bombers; and

(c) whether the Central Government in co-ordination with State law-enforcing agencies, has developed any foolproof security system to guard against such eventualities?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) No, Sir. Equal standards of security for all airports has been laid down in the country. Aviation Security Group of Central Industrial Security Force provides security cover to 57 airports (including major metropolitan airports) in India, as per guidelines issued by this Ministry. The basic security scheme is the same for all airports irrespective of their size.

- (b) Question does not arise.
- (c) Yes, Sir.

Emergency arrangements at airports

293. SHRI NANDAMURI HARIKRISHNA:

SHRI M.V. MYSURA REDDY:

- Will the Minister of CIVIL AVIATION be pleased to state:
- (a) the details of the existing arrangements at all airports in case of emergency;

(b) whether it is a fact that due to multiple-tier system, the authorities are encountered with various problems, particularly during emergencies at airports;

(c) whether it is also a fact that Government is formulating new measures to deal with airports emergencies at all the international airports in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Commensurate with the requirements of aircraft being operated at Airports Authority of India (AAI) airports, appropriate level of fire and safety services and security set up is maintained at all airports in accordance with International Civil Aviation Organisation (ICAO)/ Directorate General of Civil Aviation (DGCA)/ Bureau of Civil Aviation Security (BCAS) requirements to deal with various types of